

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 22229/2015

JOGINDER & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(with office report)

WITH

SLP(C) No. 22231/2015
Office Report)

SLP(C) No. 22232/2015
Office Report)

SLP(C) No. 22233/2015
Office Report)

SLP(C) No. 22238/2015
Office Report)

SLP(C) No. 22239/2015
Office Report)

SLP(C) No. 23491/2015
Office Report)

Date : 29/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Arvind Kumar Sharma, Adv.
Mr. Dev Prakash Bhardwaj, Adv.

For Respondent(s)

Mr. Ashwani Kumar, Adv.
Mr Mavpy, Adv.
Ms. Rachana Srivastava, Adv.

Item No.73

UPON hearing the counsel the Court made the following
O R D E R

Opportunity to respondent no.1 in all matters to file counter affidavit has already been declined.

Respondent no.2 has filed counter affidavit in all the matters.

Application for substitution of legal representatives of petitioner no.2 in SLP(C) NO.22232/2015 has been allowed. Registry to process under rules.

(PAWAN DEV KOTWAL)
Registrar